

LOK SABHA  
UNSTARRED QUESTION NO. 3301  
TO BE ANSWERED ON 13.03.2020

SKILL TRAINING

3301. SHRI PASHUPATI NATH SINGH:  
SHRIMATI ANNPURNA DEVI:  
SHRI B.B. PATIL:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the total number of people given skill training under Samarth Scheme during the last three years, State-wise particularly in Jharkhand;
- (b) the details of the amount allocated/ released/utilized under this scheme during the last three years;
- (c) the impact of the above mentioned skill training activities on the textile industry and the reaction of the Government thereto; and
- (d) the corrective steps taken by the Government in this regard?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)

MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a): Under the Integrated Skill Development Scheme (ISDS), a total number of 11, 543 persons were trained in the state of Jharkhand out of which 7410 persons were given employment. The state-wise detail of candidates trained under Integrated Skill Development Scheme (ISDS) across the country is at **Annexure-I**. Under the 'Samarth-Scheme for Capacity Building in Textiles Sector', Ministry of Textiles has allocated a training target of 2700 persons to the Directorate of Handloom, Sericulture & Handicraft, Jharkhand, as of now.

(b): The details of funds allocated and released/utilized since inception i.e 2017-18 under the scheme for the entire country is given below:

Years	Funds Allocated (Rs. In crore)	Funds released/utilised (Rs. in crore)
2017-18	100.00	100.00
2018-19	42.00	16.98
2019-20 (as on 11.03.2020)	100.50	60.75

(c): With a view to create robust human resources for the textiles sector, particularly the need for trained and skilled workforce in all segment of the textile sector, Ministry of Textiles has been implementing various skill development schemes and programmes since the financial year 2010-11.

Under the Comprehensive Integrated Skill Development Scheme (ISDS), a total of 11.14 lakh persons have been trained during FY 2010-11 to 2017-18, in various diverse segments of textile sector covering textiles and apparel, jute, spinning, weaving, technical textiles, sericulture, handloom and handicrafts. The training in ISDS also covered 33 States and Union Territories of the country, widely covering all sections of the society such as women(71.27%), Scheduled Caste(20.82%), Schedule Tribes (6.9%) and Divyang Jan(0.28%). Out of the 11.14 lakh persons trained, 8.43 lakh persons have been employed.

In further continuation, Ministry of Textiles has expanded the skill development programme, called Samarth- Scheme for Capacity Building in Textile Sector, for the entire value chain of the textiles sector (except spinning and weaving in organized sector which are being trained under Pradhan Mantri Kaushal Vikas Yojana) with a target of 10 lakh persons at a total outlay of Rs.1300 crore. The training programme and course curriculum have been rationalized keeping in view the technological and market demand status of the domestic and international economies. Ministry of Textiles has already partnered with 21 Government Agencies from 18 States and Sectoral Organizations covering nearly 4 lakh persons, for entry level training and job creation in both traditional and organized segments of textile value chain.

Further, a training target of approximately 1.5 Lakh persons has been allocated to Industry/Industry associations for undertaking training. Special emphasis is also laid on upskilling in apparel and garmenting segment for increasing the competitiveness of the industry in global market.

(d): The Samarth scheme has been formulated as per the overall skilling framework adopted by Ministry of Skill Development and Entrepreneurship (MSDE). The major steps adopted in this regard are given in **Annexure- II**.

**Annexure-I****State-wise achievement under Integrated Skill Development Scheme (ISDS)**

<b>S. No.</b>	<b>State</b>	<b>Trained persons</b>
1	Andhra Pradesh	96017
2	Assam	5593
3	Arunachal Pradesh	723
4	Bihar	28748
5	Chandigarh	131
6	Chhattisgarh	11741
7	Dadra and Nagar Haveli	174
8	Daman and Diu	585
9	Delhi	19477
10	Gujarat	111166
11	Haryana	53966
12	Himachal Pradesh	1660
13	Jammu and Kashmir	3625
14	Jharkhand	11543
15	Karnataka	127676
16	Kerala	7838
17	Madhya Pradesh	80015
18	Maharashtra	37017
19	Manipur	4268
20	Meghalaya	921
21	Mizoram	59
22	Nagaland	79
23	Odisha	43085
24	Puducherry	989
25	Punjab	10837
26	Rajasthan	53170
27	Sikkim	526
28	Tamil Nadu	179350
29	Telangana	36404
30	Tripura	8627
31	Uttar Pradesh	116671
32	Uttarakhand	481
33	West Bengal	61383
	<b>Total</b>	<b>1114545</b>

**MAJOR STEPS ADOPTED UNDER SAMARTH**

1. All the courses adopted under the scheme are aligned with National Skill Qualification Framework (NSQF).
2. A robust implementation mechanism in lined with the broad policy guidelines of MSDE has been put in place in consultation with all stakeholders including textile industry
3. All implementing partners to mandatorily submit all kind of proposals/ applications for empanelment and target allocation under the scheme in the online system. The evaluation of the proposals is also carried out through the online system.
4. Training Centres proposed by the implementing partners are physically verified through dedicated Government agencies for ensuring adequacy of requisite infrastructure as per the protocol adopted for each course under the scheme. A mobile app has been operationalized for this purpose. The capacity of training centre is accessed through the verification and actual allocation of the training target is based on the capacity assessed though the process.
5. The complete life cycle of the training programme is captured in the online MIS. Aadhaar Enabled Biometric Attendance System (AEBAS) has been made mandatory for the training programme which is integrated with online MIS for real time tracking of the entire training programme.
6. A robust third party assessment and certification process has been adopted in which professional assessment agencies are empanelled through RFP process. A minimum 80% attendance is mandatory for a trainee to get accessed after the training.
7. CCTV recording of entire training programme and assessment process is mandated and the records need to be kept for a minimum period of the one year.
8. 70% mandatory placement within 3 months of completion of training and placed trainees to be retained for 3 months. The implementing partners are required to track the placed trainee for one year.

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